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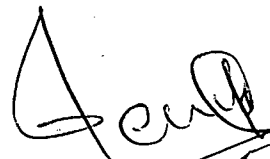
Date: 25/3/88.

Neither the applicant nor his Advocate is present. Mr. P.K. Abraham, Lance Naik from Station Headquarters, Bombay is present on behalf of the respondents. He says that the reply is not yet ready and they would require some more time to file the reply.

Two weeks time granted to file the same.

Adjourned to 16th June 1988 for further directions.

No notice of this date to any party.


25/3/88

Date: 16/6/1988

Order dt 16/6/88 served
on P.O. 2 on 25/6/88
& P.O. 3 on dt nil.


27/6/88 
28/6

Neither the applicant nor his advocate is present. None appears for the Respondents.

2 weeks time granted to file the reply.

Adjourned to 22/9/1988 for further directions.

A copy of this order may be sent to the respondents.


DR